

spend anything. The State Government has got to take loan and repay it. 33 1/3 per cent is in the form of grants.

As far as these schemes are concerned the Orissa Government, during 1957-58, sanctioned the construction of colonies consisting of 130 houses, and a sum of Rs. 93,600 representing the first instalment of loan was sanctioned. Subsequent loans have also been sanctioned.

**Shri Panigrahi:** May I know whether those weavers who have no houses have taken to resettling in these weavers' colonies or those weavers who have houses have taken to resettling in these colonies?

**Shri Kanungo:** The societies will decide as to who will be the occupants of these houses. Evidently they will give the houses to such weavers who have got the paying capacity to pay for those houses.

**Shri Panigrahi:** Besides housing, may I know what other facilities are being offered to the weavers who will be settling in these colonies?

**Shri Kanungo:** The whole programme of the Handloom Board for giving developmental assistance is a long one and I cannot answer it now.

#### Dandakaranya Scheme

\*1813. **Shri Kistaiya:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that 'A' class P.W.D. contractors are not being given any contracts in Dandakaranya scheme in Pharasgaon;

(b) whether it is a fact that contractors are being brought from outside the area; and

(c) if so, the reasons therefor?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) and (b) No contracts are awarded according to the procedure laid down and no distinction can be

made between on contractor or the other.

(c) Does not arise

**Shri Kistaiya:** May I know how many local contractors have been given contracts so far?

**Shri Mehr Chand Khanna:** It will not be for me to answer that. Our procedure is to invite tenders and if they come up to the normal specifications and competitive rates, we make no distinction between a local contractor and a contractor who may come from outside. If any information is required in regard to any particular contract, if notice is given, I shall be glad to answer it.

**सेठ अचल सिंह :** मैं मंत्री महोदय से यह जानना चाहता हूँ कि जिन ठेकेदारों के नाम एम्प्लॉय लिस्ट में दर्ज होते हैं उन्हीं को ठेका दिया जाता है या एम्प्लॉय लिस्ट के अलावा अन्य ठेकेदारों को भी काम दिया जाता है ?

**श्री मेहरचन्द खन्ना :** सभी दंडकारण्य स्कीम शुरू हो रही है और वहाँ पर काम करवाने के लिये कुछ तरीके बन रहे हैं लेकिन उसमें हमारी कोशिश यही होगी कि पैट्रोनेज न हो, प्राइवेट ठेकेदारों को नाजायज मुनाफा न हो और गवर्नमेंट का काम अच्छा, मार्कल और सन्टे तौर पर कम्पलीट हो सके।

**Shri Kistaiya:** Is it a fact that the local contractors have offered their tenders at lower rates than the outside contractors for making bricks, tiles, etc., and they have not been given the offer?

**Shri Mehr Chand Khanna:** If they had offered at lower rates and if the quality of the article that we wanted was good and competitive I am sure their cases would have been taken into consideration.

**सेठ गोविन्द दास :** क्या इस सम्बन्ध में सरकार के पास कुछ क्षेत्रों से इस किसम का

शिकायतें आई हैं कि वहाँ के जो रहने वाले ठेकेदार हैं उनको ठेका न दे कर बाहर के लोगों को ठेके दिये जा रहे हैं ? वे जानना चाहता हूँ कि ऐसी शिकायतें आई हैं कि नहीं ?

श्री मेहरचन्द खन्ना : जहाँ तक मेरी मिनिस्ट्री का तास्नुक है शुरु से ले कर आखिर तक शिकायतें ही शिकायतें होती हैं मगर जाच करने पर सही बहुत कम निकलती हैं ।

Shri Panigrahi: The question is whether complaints have been received by the Ministry that the local contractors are not being given preference

Mr. Speaker: That is the question of Seth Achal Singh

Shri Mehr Chand Khana: Suppose I am working in Madhya Pradesh or Orissa If it is possible to have a local contractor I would like to help him and gain his sympathy and support But I am not going to give any contract to him if the article does not come up to the normal standard

Shri Hem Barua rose—

Mr Speaker: The hon Member comes from Assam

Shri Hem Barua. I am interested in Dandakaranya also

Mr Speaker: I cannot give an opportunity to every one of the 500 Members on every subject, because time is limited I will call him twice when Assam comes

Shri Hem Barua: This encourages regionalism

Mr Speaker Asking why local contractors are not given preference also is regionalism Next question

“भारत १९५८” जैसे प्रकाशनों के हिन्दी संस्करण

\*१८१६ श्री भक्त वर्मान . क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या यह सच है कि पिछले कुछ

समय से “भारत १९५८” जैसी जो पुस्तकें प्रथम प्रकाशित की जा रही हैं उनके अंग्रेजी संस्करण तो समय पर प्रकाशित हो जाते हैं, किन्तु उन के हिन्दी संस्करणों का प्रकाशन कई महीने की देरी के बाद होता है ,

(ख) यदि हाँ, तो विलम्ब के क्या कारण हैं , और

(ग) ऐसी पुस्तकों के हिन्दी तथा अंग्रेजी संस्करणों को एक साथ प्रकाशित करने के लिये क्या कार्यवाही व जा रही है ?

सूचना और प्रसारण मंत्री के सभा-सचिव (श्री श्री ७० जोशी): (क) व (ग) इस बात का खेद है कि “भारत १९५८” तथा ‘ग्यान्वर्षा वर्ष’ के अंग्रेजी संस्करण के प्रकाशन के बाद हिन्दी संस्करण के प्रकाशन में कुछ देर हुई है । कुछ हद तक यह अनिवार्य भी है क्योंकि अंग्रेजी सामग्री के तैयार हो जाने के बाद ही उस का हिन्दी में अनुवाद किया जाता है ।

यह इस समय सम्भव नहीं है कि मारी सामग्री मूलतः हिन्दी में तैयार की जाये, क्योंकि इसके लिये बहुत खर्चा होगा । अंग्रेजी तथा हिन्दी के प्रकाशन में समय के इस अन्तर को कम करने के लिये यह प्रयत्न किया जा रहा है कि अंग्रेजी में एक अर्धाय तैयार हो जाये तुरन्त ही उस का हिन्दी में अनुवाद किया जाये ।

Some Hon Members The English answer may be read

Mr Speaker: Yes

Shri A. C Joshi: (a) to (c) There has been a regrettable time lag between English and Hindi editions of “India 1958” as well as the “Eleventh Year” This is to some extent unavoidable as the material in English has to be translated into Hindi after it is ready

It is not possible at present to prepare all the material originally in Hindi as it would be too costly efforts